

Central Administrative Tribunal
Principal Bench: New Delhi.

OA No. 788/98

New Delhi, this the 15th day of April, 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Shri T.N. Bhat, Member (J)

(2)

Lize Singh s/o Shri Bhim Singh
r/o village & Post Office Palla,
New Delhi - 36
(Sanad No. 9505 H.G.)

...Applicant

(By Advocate: Shri U.Srivastava)

Versus

National Capital Territory of Delhi through

1. The Director General,
Home Guard & Civil Defence,
Nishkam Sewa Bhawan, Raja Garden,
New Delhi.
2. The Commandant,
Home Guard & Civil Defence,
Nishkam Sewa Bhawan, Raja Garden,
New Delhi.

...Respondents

(By None)

O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

The applicant in this case prays for a direction to the respondents to allow him to perform the duties as Home Guard as the number of juniors and outsiders are still continuing. The counsel appearing on behalf of the applicant states that the representation submitted by the applicant on 18.10.1997 (Annexure A/3) still remains undisposed of. If so, OA is disposed of with a direction to the respondents to dispose of applicant's aforesaid representation within a period of four weeks from the date of receipt of a copy of this order and pass a detailed,

speaking and reasoned order in accordance with rules
and regulations under intimation to the applicant. No
Costs.

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(T. N. Bhat)
Member (J)

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(S. R. Adige)
Vice-Chairman (J)

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